

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4753
ANSWERED ON:23.04.2013
PRICE OF ETHANOL
Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to fix the price of ethanol and molasses purchased from the sugar mills;
- (b) if so, the details thereof;
- (c) whether the Government has directed oil companies to purchase ethanol from sugar mills; and
- (d) if so, the details thereof and the response of the oil companies thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No such proposal is under consideration of the Central Government at present.
- (b) Does not rise.
- (c) & (d): The Government has decided on 22.11.2012 that 5% mandatory ethanol blending with petrol should be implemented across the country and procurement price of ethanol will be henceforth decided between Oil Marketing Companies (OMCs) and suppliers of ethanol. In case of any shortfall in domestic supply, the OMCs and Chemical companies would be free to import ethanol. The above decisions have been conveyed to OMCs for implementation. Accordingly, OMCs have floated tenders inviting offers for supply of ethanol from indigenous Ethanol Manufacturers on 29.12.2012 for 2013-14.